

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 24 of 2018

In the matter of:

Spice Jet Ltd.

.....**Appellant**

Vs

Competition Commission of India & Ors.

.....**Respondents**

Present:

For Appellant: - None

For Respondents: -None

ORDER

05.03.2020- The Fixed Deposit Receipt has expired, Let the Fixed Deposit Receipt be renewed for another period of six months from the date of maturity.

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Justice Venugopal M.)
Member (Judicial)**

**(V. P. Singh)
Member (Technical)**

SC/NN